

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-02-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ----
PETITION NUMBER : CP(IB)/205(CHE)/2021
NAME OF THE PETITIONER : Union Bank of India
NAME OF THE RESPONDENT(S) : M P Purushothaman
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr.M.Muthuperiasamy appears for the Petitioner. Ld. Counsel Mr. Rohan Rajasekaran appears for the Respondent.

Counsel for the Petitioner stated copy has been served on the Respondent and reply has been filed.

Written submissions also filed.

Common compilation also has been filed vide Diary No.1911/22.03.2022.

In this case order was passed appointing the IRP on 20.06.2022. IRP has filed the report.

Objection to IRP report has been filed.

Counsel for the Applicant sought time to file reply. Time allowed for two weeks.

Case is posted for hearing on **01.04.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)